

Central Administrative Tribunal, Principal Bench

O.A.No.2514/96

Hon'ble Dr. A.Vedavalli, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 28th day of July, 1997

Mrs. Poonam Singh
w/o Shri Bhupinder Singh
129 D, Pocket B, Mayur Vihar Phase-II
Delhi - 110 092. Applicant

(By Shri R.K.Shukla, Proxy of Shri K.B.S.Rajan, Advocate)

Vs.

1. The Govt. of National Capital Territory of Delhi through its Chief Secretary
Old Secretariat
Shamnath Marg
Delhi - 110 054.
2. The Director of Education
Govt. of National Capital Territory of Delhi
Old Secretariat, Shamnath Marg
Delhi - 110 054. Respondents

(By Ms. Jyotsna Kaushik, Advocate)

O R D E R(Oral)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel for the applicant seeks permission to withdraw the case stating that the reliefs which are sought by the applicant have been granted by the respondents.

2. In the above circumstances, the OA is dismissed as withdrawn. No Costs.

R.K.Ahooja
(R.K.AHOOJA)

MEMBER(A)

/rao/

A.Vedavalli
(Dr. A. VEDAVALLI)
MEMBER(J)